

**Kaiga Atomic Power Plant**{ *Translation* }

2097. SHRI HARIN PATHAK : Will the PRIME MINISTER be pleased to state :

(a) whether the Kaiga Atomic Power Plant is not progressing satisfactorily and is running behind schedule;

(b) if so, the reasons therefor; and

(c) the steps being taken to complete the project at the earliest and the new time schedule fixed for completing the project?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) and (b) The construction of the Kaiga Atomic Power Project is progressing satisfactorily as per the current schedule for achieving criticality by June 1996 (Unit-1) and December 1996 (Unit-2). However, with respect to the originally contemplated completion date, the current schedule as above is behind by one year, mainly due to additional efforts and analysis required in finalising civil construction drawings arising out of evolving regulatory requirements.

(c) The steps taken and planned for expediting completion of the project to meet the current schedule include regular monitoring of construction activities and equipment deliveries, resequencing and/or paralleling of construction, erection and commissioning activities, and phase-wise commissioning of different systems.

**Land Holding Records**

2098. SHRI S.N. VEKARIA : Will the PRIME MINISTER be pleased to refer to the reply given on August 25, 1993 to Unstarred Question No. 4511 and state :

(a) whether the information has since been collected from the State Governments;

(b) if so, the details thereof; and

(c) if not, the time by which the said information is likely to be collected?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR) : (a) to (c) The information is still being collected from various State Governments/UTs. After the information is received from States/UTs, the same will be laid on the Table of the House.

**District Industry Centres in Gujarat**

2099. SHRI N.J. RATHVA : Will the PRIME MINISTER be pleased to state :

(a) the details of such districts in Gujarat where District Industry Centres have not been set up so far;

(b) the reasons therefor;

(c) the efforts being made to set up District Industry Centres in each district of Gujarat; and

(d) the time by which such Centres are likely to be set up in all the districts of Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) to (d) District Industry Centres have been set up in all the districts of Gujarat State except Danges, which is being looked after by DIC, Valsad. As District Industry Centres scheme has been transferred to State sector from 1993-94 the question of sanctioning new DICs by the central Government does not arise.

[English]

**Amendments to the Advocates Act, 1951**

2100. SHRI RAM NAIK : Will the PRIME MINISTER be pleased to refer to reply given on August 4, 1993 to Unstarred Question No. 1541 and state :

(a) whether the consideration of the opposition to the proposed amendments to section 30 of the Advocates Act, 1951 by the Government is complete; and

(b) if so, the Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) No, Sir.

(b) Does not arise.

**Installation of SPV System**

2101. SHRI MANORANJAN BHAKTA : Will the PRIME MINISTER be pleased to state :

(a) whether the Central Electronics Limited and the Indian Renewable Energy

Development Agency have signed an agreement for supply and installation of Solar Photovoltaic (SPV) powered water pumping systems in the country under national programme; and

(b) if so, the salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) Yes, Sir.

(b) Indian Renewable Energy Development Agency have signed agreements with seven manufacturers/suppliers including Central Electronics Limited for the supply and installation of Solar Photovoltaic (SPV) powered water pumping systems under a demonstration project for deployment of 1000 pumps during the current financial year. Central electronics Limited have agreed to supply 280 pumping systems under this project.

**Jaider Singh Committee Report on Computerisation**

2102. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to consider necessary changes in the rules in the light of the recommendations of Jaider Singh Committee report on Computerisation after visit to Singapore;

(b) if so, the broad features of the proposed changes;

(c) how far these will be an improvement over the existing set up; and